

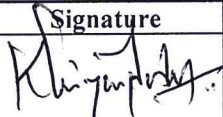
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

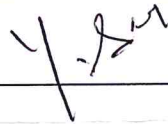
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.295/9/HDB/2017
NAME OF THE COMPANY	BSCPL Infrastructure ltd
NAME OF THE PETITIONER(S)	Hill & Smith Infrastructure products India Pvt Ltd
NAME OF THE RESPONDENT(S)	BSCPL Infrastructure ltd
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KHIYAR PASHA.		md91pasha@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Advocate	9849866556	

Heard Shri Khayar Pasha and Shri Y. Suryanarayana, Learned Counsel for the Respondent and submit that he is going to file reply and further requested time and also informed the other side. Post the case on 19.01.2018.

  
Member (T)

  
Member (J)

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